

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 30.10.2018 (Tuesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 184 of 2018	Srei Infrastructure Finance Ltd. Vs. Sumit Binani & Ors.	Diwakar Maheshwari	Mansumyer Singh

For Orders


2.	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	
3.	Comp. App (AT) (Ins) No. 635 of 2018	Sunil Sanghavi Vs. Cytech Coatings Pvt. Ltd.	K. K. Sharma	Abhigya

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 662 of 2018	Ravi Goyal Vs Butterfly Appliances	Sonali Karwasra	
5.	Comp. App. (AT) (Ins) No. 663 of 2018	M Goutham Chand Bafna & Anr Vs Hi-Style India (P) Ltd.	Gautam Swarup	
6.	Comp. App. (AT) (Ins) No. 664 of 2018	Abhay Kumar Jain Vs Narender Kumar & Anr	Tanmaya Mehta	
7.	Comp. App. (AT) (Ins) No. 667 of 2018	Volcafe Pte. Ltd. Vs. Uniworld Sugars Pvt. Ltd., through R.P. of Pramod Kumar	Puneet Singh Bindra	
8.	Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd. Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran Manjula Devi	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 566 of 2018	Engin Nasiroglu & Anr Vs RVR Projects Pvt Ltd	N Prashant Kumar Nair	Akshay Sharma
10.	Comp. App. (AT) (Ins) No. 410 of 2018	Ranjit Kapoor Vs. Asset Reconstruction Company (India) Ltd.	Naveen Chawla	Ankit Jain
11.	Comp. App. (AT) (Ins) No. 229 of 2018	Dynepro Pvt. Ltd. Vs. V. Nagarajan (R.P.) of Cethar Ltd. with	M.A. Venkata Subramanian	Arnav Dash
12.	Comp. App. (AT) (Ins) No. 262 of 2018	IU International Holdings PTE Ltd. Vs. V. Nagarajan	PragyanPradip Sharma	Arnav Dash


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13.	Comp. App. (AT) (Ins) No. 474 of 2018	Vinod Kumar Saxena Vs. JuggilalKamlapat Jute Mill Company Ltd. & Ors. With	Arjun Aggarwal	Arvind Kr. Gupta
14.	Comp. App. (AT) (Ins) No. 475 of 2018	Shri Kant Vs. JuggilalKamlapat Jute Mill Company Ltd. With	Arjun Aggarwal	Henna George
15.	Comp. App. (AT) (Ins) No. 476 of 2018	Manju Vs. JuggilalKamlapat Jute Mill Company Ltd. With		Henna George
16.	Comp. App. (AT) (Ins) No. 477 of 2018	Ram Kishan Vs. JuggilalKamlapat Jute Mill Company Ltd.	Arjun Aggarwal	Henna George
17.	Comp. App. (AT) (Ins) No. 557 of 2018	Shobhnath & Ors. Vs. Prism Industrial Complex Ltd.	Ashok Kriplani	
18.	Comp. App. (AT) (Ins) No. 570 of 2018	Anmol Tekriwal Vs. M.N. Auxichem & Anr.	Ahamed Faud Faizi	Ankit Sareen-R1 Amol Vyas-R2
19.	Comp. App. (AT) (Ins) No. 593 of 2018	KJMC Corporate Advisors (India) Ltd. Vs. India Steel Works Ltd.	Vipul Ganda	
20.	Comp. App. (AT) (Ins) No. 597 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd.	Bani Brar	Yogesh Jagia
21.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	
22.	Comp. App. (AT) (Ins) No. 615 of 2018	Asset Reconstruction Company (India) Ltd Vs Neesa Leisure Ltd	Radhika Dubey	
23.	Comp. App (AT) (Ins) No. 634 of 2018	Rajesh Arora Vs. Sanjay Kumar Jaiswal	Ruchin Midha	
24.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2)
25.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	VaibhavGaggar	Rajshekhhar Rao
26.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramania n (R-CCI)

Arjun
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27.	Competition Appeal(AT) No. 27 of 2018	Asmi Metal Products Pvt. Ltd. Vs. SKF India Ltd.	Aashit A. Kankariya	V.P. Singh
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For Hearing

28.	Comp. App (AT) (Ins) No. 233 of 2017 Part Heard	Himalay Dassani Vs. South East U. P. Power Transmission Company Ltd. With	Niraj Kumar Shashank Agarwal	Abhishek Bansal
29.	Comp. App (AT) (Ins) No. 255 of 2017 Part Heard	Himalay Dassani Vs. Isolux Corsan India Engineering & Construction Pvt. Ltd.	Niraj Kumar, Shashank Agarwal	Monica Manchanda
30.	Comp. App. (AT) (Ins) No. 283 of 2018 Part Heard	S.N. Plumbing Pvt. Ltd. through R.P. Sanjay Kumar Ruia Vs. IL& FS Engineering & Construction Company Ltd. With	Sanjay Kumar Ruia	Abhinav Bhatia
31.	Comp. App. (AT) (Ins) No. 642 of 2018	Charu Desai, R.P. of Mandhana Industries Ltd. Vs. Instyle Exports Pvt. Ltd.	Pooja Mahajan	Johnson Subba
32.	Comp. App. (AT) (Ins) No. 360 of 2018 Part Heard	Nicco Corporation Ltd. Vs. Technology Development Board	Vinod Kumar kothari	Aditya Dhar
33.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. CCI &Ors. With	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
34.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI &Anr. with	AnubhavMardikar	Ankit Jam
35.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India &Anr. With	Arunava Mukherjee	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
36.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. SundarRamanathan	Dushyant K Mahant (R-1) UddyamMukherjee (R-2)
37.	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI &Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherjee (R-2)
38.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr.	T. SundarRamanathan	AnupamSanghi (R-1) Uddyam Mukherjee (R-2)

		With		
39.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India &Anr. With	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
40.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee(R-2)
41.	Competition Appeal (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI &Anr. With	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
42.	Competition Appeal (AT) No. 37 of 2017	Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. with	Johnson Subba	Uddyam Mukherjee (R-2)
43.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	Jaspreet Singh Rai	

Note: Court will rise at 01: 00 PM

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Chaudhary
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Amf
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By Order

Joint Registrar

29.10.18